

9

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 29-08-2018.

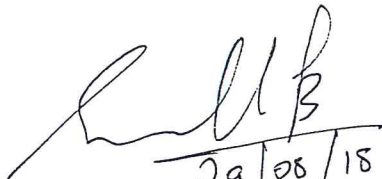
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/971/IB/2018
NAME OF THE PETITIONER(S) : SUSHIL FINANCE CO.
NAME OF THE RESPONDENT(S) : PRESIDUM CONSTRUCTION (COIMBATORE) PVT LTD
UNDER SECTION : 7 RULE 4

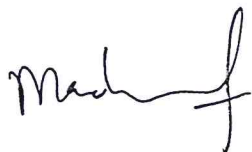
S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Surendhar

Counsel for FC


29/08/18.

Madhumitha



Adv for Corporate Debtor

ORDER

Counsel for Petitioner/Financial Creditor present. Counsel for Respondent/Corporate Debtor present. Both counsels stated that the talks for settlement are in progress and prayed for time for submitting the status and outcome of talks in this regard. At their request, time is enlarged. **Put up on 26.09.2018.**

-59-

(S VIJAYARAGHAVAN)
Member (Technical)

-58-

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)